

<i>Ganibasoda</i>	<i>Mandi Bamora</i>	<i>Vidisha</i>	
Wagons demanded	501	141	209
Indents withdrawn/forfeited	160	35	24
Wagons loaded	190	37	43

Withdrawal and forfeiture of indents, after supply of wagons, indicate that some demands were not genuine.

(c) Piecemeal traffic is being cleared by clubbing the indents for forming block rakes for one or two nearby destinations or for the farthest junction point.

[*English*]

Doctors in Railway Hospital Dahod

9903. SHRI SOMJIBHAI DAMOR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there are vacancies of specialist doctors viz. Eye Specialist, T.B. specialist, Child Specialist and General Doctors at Railway Hospitals, Dahod (Western Railway); and

(b) if so, the action being taken to fill up these vacancies?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH) (a) and (b). Yes, Sir. Unlike Central health Scheme and Defence, Railways do not have a specialist cadre or specialist pool. Hence, specialitywise categorisation of the posts is not possible. Dahod has the highest employee-bed ratio amongst workshops on Indian Railways as well as highest employee-doctor ratio. Out of 19 posts, 4 are vacant. This is a part of overall shortages of doctors on Indian Railways. All efforts are being made to get more doctors from the Union

Public Service Commission through the Combined Medical Services Examination.

Employment of SC/ST in Khurdha Road Division in Orissa

9904. SHRI D. AMAT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the large scale irregularities in the matter of employment to the Scheduled Castes and Scheduled Tribes candidates in Khurdha Road Division in Orissa; and

(b) if so, the details thereof and the steps taken to remove such irregularities and to give justice to them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH) (a) and (b) A representation has recently been received alleging that the selection of SC/ST candidates for Group D posts in Khurdha Road Division was not fair and judicious. The matter is being investigated and appropriate remedial action, if any, will be taken after completion of investigation.

[*Translation*]

Allotment of LPG Agencies in Sonbhadra and Mirzapur Districts Uttar Pradesh

9905. SHRI SUBEDAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to allot LPG agencies in Shakti Nagar, Renukoot, Duddi and Chopan in Subhadra district and Chunar in Mirzapur district of Uttar Pradesh;

(b) if so, the number of the agencies and the percentage of SC/ST among the allottees; and

(c) when these are likely to be allotted?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY) (a) and (b). One LPG distributorship has been planned for Renukoot under 'ST' category and another at Chunar under 'Open' category. A direct distributorship to NTPC at Shaktinagar Project has been awarded to cater to their exclusive use. There is no proposal to award LPG distributorships at Shaktinagar (excluding NTPC Township), Duddi and Chopan area.

(c) In view of the various steps preceding allotment of a distributorship, it is not possible to indicate when the above distributorship will be allotted.

[English]

Reservation Cell in IAAI

9906. SHRI RAMJI LAL SUMAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any Reservation Cell and Liaison Officer in International Airports Authority of India to look after the interest of SC/ST;

(b) if so, the details thereof; and

(c) whether any representations regarding grievances of SC/St were received by the Liaison Officer during the year 1988 and 1989 and if so, the details thereof and

how many of them have been resolved?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes Sir.

(b) At the Corporate Office, a Reservation Cell Functions under the supervision of a General Manager. The General Manager (Personnel) acts as the Liaison Officer at the Headquarters to look after the interests of SC/ST employees. At the airports, respective Deputy General Managers (Personnel and Administration) have been nominated as Liaison Officers.

(c) Thirty one representations were received from SC/ST employees during the years 1988 and 1989 on issues pertaining to promotion, seniority, transfer and other service related matters. All the representations except one which is sub-judice in the Hon'ble High Court of Calcutta, have been attended to and resolved.

Demand and Export of Alcohol

9907. SHRI RAMDAS SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any survey has been conducted regarding the demand of alcohol in the country during the last two years;

(b) if so, the present demand of alcohol; State-wide; and

(c) whether Government propose to export alcohol?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY) (a) No formal survey has been conducted. However, the demand has been assessed based on information received from State Govts./U.Ts. and other sources, at the meetings of Central Mol-